

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.2156  
TO BE ANSWERED ON 14.03.2023**

**PMAGY IN KERALA**

**2156. ADV. DEAN KURIAKOSE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is aware that the Pradhan Mantri Adarsh Gram Yojana (PMAGY) is not suitable for States like Kerala where it is difficult to find villages with more than 50 per cent of population belonging to Scheduled Castes;
- (b) if so, the details thereof;
- (c) whether the Government will consider changing the norms under PMAGY so that villages in States like Kerala which have scattered population can be added to the yojana; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI A. NARAYANASWAMY)**

(a) to (d): The Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY), which is now being implemented as 'Adarsh Gram' component of the Scheme of Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY), has been designed with an area based approach, wherein villages having high density of Scheduled Castes (SCs) populations are taken up for holistic development. In order to cater to more SC population, the selection criteria for villages has been recently revised in 2022-23 from 'more than 50%' SC population to 'more than 40%'.

For such SC persons who are not residing in villages selected under the Adarsh Gram component of the Scheme of PM-AJAY, provisions are available under the other two components of this scheme, namely, 'Grants-in-aid' and 'Hostel' components, wherein central assistance is available for comprehensive livelihood projects, skill development as well as infrastructure including hostels, for persons belonging to Scheduled Castes.

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